## Government of Gujarat Health and Family Welfare Department Order No. NCV/102021/SFS-10/G Sachivalaya, Gandhinagar Date: 06.05.2021

## Read:

- Health & Family Welfare Department's Notification: GP/09/NCV/102020/SF-01/G Date: 13.03.2020
- 2. Health & Family Welfare Department's Notification: GP/13/NCV/102020/SF-01/G Date: 23.03.2021

## Order:

State Government is following "Test-Track-Treatment" guideline to contain COVID 19 pandemic. Treatment is a key aspect in COVID 19 and for that at present State Government is allowing all the COVID 19 patients either RTPCR/RAT/HRCT confirm or suspected to admitted in COVID hospitals.

In the matter of Supreme Court Suo motu Writ Pitition(Civil) No. 3/2021 order dated 30/04/2021, the court has directed to have an uniform Policy throughout the State for Admission of Covid Patients in Hospitals.

In the light of the matter by the powers conferred under "The Gujarat Epidemic Diseases, COVID-19 Regulations,2020" of The Epidemic Diseases Act, 1897, The State government is here by clarifies by order to strictly follows the following instructions regarding hospital admission.

- 1. Positive COVID 19 test report will not be required for admission. Suspected patients having symptoms should be entertained and give treatment.
- 2. All patients, whether coming in ambulance or private vehicle to be admitted in the Hospitals.
- 3. Place of residence in a particular city or state will not be a reason for denial of admission to patient.
- 4. Drugs and oxygen to be made available to all the needy patients.

On the violation of this order competent authority can initiate the action under The Epidemic Diseases Act, 1897.

By order and in the name of Governor of Gujarat,

(S.N.Gosai) Under Secretary Health & Family Welfare Department

To,

- Superintendent, Dedicated COVID Hospital... All
- Superintendent, Dedicated COVID Health Centers.... All
- Superintendent, COVID Care Centers.... All (Through Commissioner of Health)

- The PS to the Hon'ble Chief Minister, Sachivalaya, Gujarat
- The PS to the Hon'ble Deputy Chief Minister, Sachivalaya, Gandhinagar.
- The PS to the Hon'ble Minister of State (Health), Sachivalaya, Gandhinagar.
- The Joint Secretary to The Chief Secretary, Government of Gujarat, Gandhinagar
- Additional Chief Secretary, Home, Revenue & COVID 19, Gandhinagar
- Principal Secretary, Health & Family Welfare, Gandhinagar
- Mission Director, NHM, Gandhinagar
- All the Municipal Commissioners in the State of Gujarat.
- All the District Collector in the State of Gujarat.
- The commissioner, Health and Medical Services and Medical Educations, Gandhinagar
- Additional Director, All
- Regional Deputy Director, Health & Medical Services, All
- Chief District Health Officer, District Panchayat, All
- System Manager, Health & Family welfare Department, Gandhinagar
- Select file